

**SPECIAL INSTRUCTIONS TO THE CANDIDATES WHO ARE
APPEARING FOR THE MAIN WRITTEN EXAMINATION TO THE
POST OF CIVIL JUDGES, SCHEDULED TO BE HELD ON
30TH SEPTEMBER, 2021 AND 01ST OCTOBER, 2021**

1. Candidate, who is tested positive for COVID-19 and is under mandatory quarantine as on the dates of examination, should submit his/her Covid-19 report and send a certificate from the DHO or treated doctor about his/her fitness to attend the examination, to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to rrecruithckb@gmail.com well in advance, for making necessary arrangements for his/her separate sitting for the examination at Bengaluru.

2. Candidates, who are from Containment Zone or who are/were in contact with Covid-19 patient and considered as primary or secondary contact should send information, along with necessary details, to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to rrecruithckb@gmail.com well in advance for making necessary arrangements for their separate sitting in the examination centre, already allotted to them.

3. Candidates while entering the examination centre premises, shall show either hard copy or the soft copy of the Vaccination Certificate for having received at least one dose of Covid-19 vaccine.

4. The candidates, who have not received or were prevented from receiving at least one dose of Covid-19 Vaccine, will be permitted to enter the Examination centre premises subject to production of Covid-19 negative report, which was obtained 72 hours before the Main Written Examination.

5. The entry and exit of candidates, who are attending the Main Written examination, shall be only through **Gate No.2, Opp: Bharathiya Vidhya Bhavan, Race Course Road, Bengaluru.**

6. Only the Candidates are allowed to enter the examination centre premises on production of admissions cards and subject to instructions as specified above.

7. Candidates will be allowed entry to the examination centre from 08.00 a.m. onwards to avoid the congregation at the entrance of the examination centre.

8. In view of current Covid-19 situation, the candidates travelling overnight by public conveyance like buses and trains, are advised to wear clean and fresh clothes in order to maintain personal hygiene.

9. Candidates are advised to wear new fresh double masks throughout their stay at the examination centre. The candidates shall ensure that they will not remove masks in the examination hall, while writing the exam.

10. Candidates will be provided with packed lunch on both the days. Candidates shall avoid leaving the examination premises after the first examination of the day and should leave the examination centre immediately after 2nd examination of the day.

11. The candidates shall ensure in maintaining social distance throughout their stay at the examination centre and also outside the examination centre, before and after the Main Written Examination.

12. Candidates entering the examination centre premises are instructed to co-operate with Medical Screening team and Para Medical Volunteers.

BY ORDER,

Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL AND SECRETARY,
CIVIL JUDGES RECRUITMENT COMMITTEE
HIGH COURT OF KARNATAKA
BENGALURU-560001.